

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

(29)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/674A/(IB)/2017  
NAME OF THE PETITIONER(S) : RELIANCE COMMERCIAL FINANCE LTD  
NAME OF THE RESPONDENT(S) : VASAN DENTAL HOSPITAL PVT LTD  
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1. Mr. Yashod Venkta So. Advani for K. moorthy	Counsel for Pet	[Signature]
2. S. R. Raghunathan Rohan Rajasekaran Preetni S. Dasu	Counsel for Resp	[Signature]

**ORDER**

Counsels representing both the parties are present and made their submissions, in part. For continuation, time is enlarged at request. Put up on 23.02.2018.

-sd-

(S VIJAYARAGHAVAN)  
Member(Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)